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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.35/ BB/2017	-	For filing Vakalat & objections	Rule-6 of IB	Ador Welding Ltd., Vs Hajee A.P. Bava & Company Construction Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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*S. Samertha*  
Ph : 9886843788

*Advocate for  
Petitioner*

*[Signature]*  
*Ankita G. Shelke*

*Ankita G. Shelke*

*Advocate for  
Respondent.*

PCS for petitioner is present. Ms. Ankita G. Shelke has filed vakalat for respondent and has also filed objections.

For hearing list it on 15.11.2017.

*[Signature]*

MEMBER (J)

*[Signature]*

MEMBER (T)